

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A. 553/94.

Dt. of Decision : 30-1-95.

1. M. Rameshwara Rao
2. Kasi ram Jadhav
3. Riazuddin
4. A.Raghavendra Rao
5. M. Sreenadha Rao
6. S N C R N Acharya



.. Applicants.

Vs

1. The Union of India rep. by Secretary to Govt. of India, Ministry of Communications, Dept. of Telecommunications, New Delhi.
2. The Chief General Manager, Telecommunications, A.P.Circle, Hyderabad.
3. K. Narayana Swamy

.. Respondents.

Counsel for the Applicants : Mr. V.Venkateswara Rao

Counsel for the Respondents : Mr. N.V.Ramana, Addl.CGSC(R-1&2)  
Mr. URS Gurupadam (R-3)

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

.. 3 ..

4. The judgment of Jodhpur Bench of Central Administrative Tribunal reported in (1994) 27 ATC 255 (Asit Baran Roy Vs. Union of India and others) is relied upon in support of the first contention. We feel that in view of the importance, it is just and proper to refer the matter to Full Bench.

5. The point that is referred to the Full Bench is, "whether the 40 point reservation roster does not apply where a cadre consists of only two posts or whether the judgment in (1994) 27 ATC 255 requires reconsideration".

6. Place this order before the Hon'ble Chairman  
for necessary orders. /

CERTIFIED TO BE TRUE COPY  
  
Date..... 8/14/95  
Court Officer  
Central Administrative Tribunal  
Hyderabad Bench  
Hyderabad.

To vsn

1. The Secretary to Govt.of India,  
Ministry of Communications, Union of India,  
Dept.of Communications, New Delhi.
2. The Chief General Manager, Telecommunications,  
A.P.Circle, Hyderabad.
3. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd.
4. One copy to Mr N.V.Ramana, Addl. OGSC. CAT.Hyd.
5. One copy to Mr.U.R.S.Gurupadam, Advocate, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm

BEFORE THE HON'BLE CENTRAL  
ADMINISTRATIVE TRIBUNAL AT HYDERABAD.

C.P.NO. OF 1998  
IN  
O.A.NO.553 OF 1994

BETWEEN:

1. Sri.M.Rameshwara Rao,  
S/O.M.Satyanarayana,  
aged about 59 years,Retired as Dy.Officer  
Superintendent Gr-II.,  
R/o.1-7-139/79,Sri Rama Krishna  
Nagar Colony,  
Jamastapur,Hyderabad-48.  
and 3 others. ....Petitioners.

and .....

1. The Union of India,  
Rep. by its Secretary to  
Government of India,  
Ministry of Communications,  
Department of Telecommunications,  
New Delhi. and 2 others.

....Respondents.

CONTEMPT PETITION

FILED ON:

FILED BY:

SRI.K.K.CHAKRAVARTHY  
ADVOCATE,  
H.NO.2-104,  
MARUTHI NAGAR,HYD-35.